

SCHEDULE-II FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]
For the Attention of the Stakeholders of "M/s.SURA LEATHERS PVT LTD"

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s. Sura Leathers Pvt Ltd
2.	Date of Incorporation of Corporate Debtor	28.12.1992
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC, Bengaluru
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	U01911KA1992PTC013830
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	44/1, 16th Cross, K.R.Road, Jayanagar, Bengaluru-560082
6.	Date of Closure of Insolvency Resolution Process	24.02.2020
7.	Liquidation Commencement Date of Corporate Debtor	25.02.2020
8.	Name and Registration Number of the insolvency professional Acting as liquidator	V.Duraisamy IBBI/IPA-002/IP-N00609/2018-19/11862
9.	Address and E-mail of the liquidator as Registered with the board	No.22/G, 207, Vishal Villa Apartments, Periyar Nagar, Karur-639002 Karurdurai.samy@gmail.com
10.	Address and E-mail to be used for correspondence with the liquidator	No.397, Precision Plaza, Third Floor, Anna Salai, Teynampet, Chennai-600018 irpsuraleathers@gmail.com, Mob: 99620 59300
11.	Last date for submission of claims	26.03.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Bengaluru Bench) has ordered the commencement of liquidation of the M/s.Sura Leathers Pvt Ltd on 25.02.2020.

The stakeholders of M/s.Sura Leathers Pvt Ltd ., are hereby called upon to submit a proof of their claims, on or before 24.03.2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: 05.03.2020

Date : Chennai

Name and Signature of the Liquidator
V.Duraisamy

Published in
1) Business Standard
2) Vijaya Vani
Bengaluru edition
3) Indian Express
4) Dranani
Vellur edition
on 5/3/2020

